773 Election to the'

MR. CHAIRMAN: I think we have had sufficient discussion. Papers to be laid on the Table,

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE NAVY ACT, 1957 THE DEPUTY MINISTER IJJ THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA); Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy each of the following Notifications of the Ministry of Defence (Navy Branch): -

(i) Notification S.R.O. No. 3E, dated the 27th March, 1968, publishing the Navy (Discipline and Miscellaneous Provisions) (Amendment) Regulations, 1968.

(ii) Notification S.R.O. No. 4E, dated the 27th March, 1968, publishing the Naval Ceremonial, Conditions of Service and (Second Miscellaneous Amendment) Regulations, 1968.

I/Placed in Library. For (i) and (ii) See No. LT-871/68.]

(iii) Notification S.R.O. No. 5E, dated the 16th April, 1968, publishing the Naval Ceremonial, Conditions of Service and (Third Miscellaneous Amendment) Regulations, 1968. [Placed in Library. See No. LT-1108/68.]

STATEMENT RE DECISIONS TAKEN **ON RECOMMENDATIONS OF COM-**MITTEE ON BROADCASTING AND INFORMATION MEDIA ON DOCU-MENTARY FILMS AND NEWS-REELS

THE MINISTER OF INFORMATION AND BROADCASTING' (SHRI K. K. SHAH): Sir, I beg to lay 'on the Table the second statement showing the decisions taken by Government on 17 more recommendations of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels [Placed in Library. See No. LT-901I68.]

Central Advisory Committee

MOTION FOR ELECTION TO THE CENTRAL ADVISORY COMMITTEE, FOR THE NATIONAL CADET CORPS AND PROGRAMME THEREOF

THE DEPUTY MINISTER IN THE; MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): Sir, I beg to move the following Motion: ---

"That in pursuance of clause (i) of subsection (1) of section 12 of the National Cadet Corps Act, 1948 (31 of 1948), this House do proceed' to elect, in such manner. as the Chairman may direct, one member' from among the members of the House to be a member of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 25th-June, 1968."

The question put and the was motion was adopted.

MR. CHAIRMAN: I have to inform: the Members that the following dates have been .fixed for receiving nominations and for holding election, if necessary, to the Central Advisory Committee for the National Cadet Corps: -

- i. Number of Members to be elected . One
- 2. Last date and time for 7th Mey, icfg (up to 3 P.M.) receiving neminations
- 3. Last date and time for candida 1968 withdrawal .8th May, ture . (up to 3 P.M.)
- 4. Date and time of 10th May, 1968 (between 3 P.M election and 5 P.M.)
- Room No. 5. Place 9f election 63 -Floor, First Parliament New House, Delhi.
- Proportional re-6. Method of election presentation by means of the single transferable vote.